#### **INCOME TAX APPELLATE TRIBUNAL, KOLKATA**

# CAUSE LIST OF MISCELLANEOUS APPLICATIONS FOR <u>06-DECEMBER-2024</u> (FRIDAY)

#### Following all cases are adjourned.

BEFORE SHRI SANJAY GARG, JUDICIAL MEMBER AND SHRI RAJESH KUMAR, ACCOUNTANT MEMBER

MISCELLANEOUS APPLICATIONS									
Srl	Appeal Number Assmt Year		Assmt. Year	Assessee		Bench	TO Author		
1	MA	31	KOL	2024	2011- 2012	[D] M/S. FORUM PROJECTS PVT. LTD.		С	SG/JM

## BEFORE SHRI RAJESH KUMAR, ACCOUNTANT MEMBER AND SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER

	MISCELLANEOUS APPLICATIONS								
Srl	Appeal Number Assmt			ber	Assmt. Year	Assessee	Bench	TO Author	
1	MA	51	KOL	2023	2008- 2009	[A] M/S. ENFIELD VYAPAAR PVT. LTD.	В	RK/AM	

	STAY APPLICATIONS								
Srl	Appeal Nilmper			ber	Assmt. Year	Assessee	Bench	Remarks	
1	SA	11	KOL	2024	2021- 2022	[A] RECKITT BENCKISER INDIA PRIVATE LIMITED	С		

### BEFORE SHRI PRADIP KUMAR CHOUBEY, JUDICIAL MEMBER AND SHRI SANJAY AWASTHI, ACCOUNTANT MEMBER

			MISCELLANEOUS APPLICATIONS					
Srl	Appeal Number Assmt. Year Assessee		Bench	TO Author				
1	MA	14	KOL	2024	00	[D] JOYGOPALPUR YOUTH DEVELOPMENT CENTRE.	В	PKC/JM
2	MA	15	KOL	2024	00	[D] SUCHANA TEA UTTOR CHANDIPUR COMMUNITY SOCIETY.	В	PKC/JM

Assistant Registrar 05-Dec-2024